

Exhibit B - List of Unsecured Financial Creditors of Excel Glasses Ltd

Sr. No.	Name of Financial Creditors	Contact Details	Type of Debt	Total claim amount submitted (INR)	Total claim amount admitted (INR)	Claim Amount not admitted / verification (INR)
1	Kopran Ltd (3 claims)	Parijat House, 1076, Dr. E Moses Road, Worli, Mumbai - 400018 Email - bksoni@kopran.com	Unsecured	644,998,596	567,598,661	77,399,935
2	Gopala Mercantile Pvt Ltd	158/164 4th Floor, Laxmi Bhawan, Kalbadevi Road, Mumbai - 400 002 Email - rajat.305@gmail.com	Unsecured	134,590,483	122,377,120	12,213,363
3	Claridge Moulded Fibre Ltd	Parijat House, 1076, Dr. E Moses Road, Worli, Mumbai - 400018 Email - rfernandes@kopran.com	Unsecured	125,435,868	114,706,849	10,729,019
4	G. Claridge & Co Ltd	1076, Dr. E Moses Road, Worli, Mumbai - 400018 Email - rfernandes@kopran.com	Unsecured	111,742,608	97,775,452	13,967,156
5	Boon Investment and Trading Company Pvt Ltd	612, Rajheja Chambers, Nariman Point, Mumbai - 400021. Email - vvlaxman@gmail.com	Unsecured	100,661,593	80,318,271	20,343,322
6	Pantheon Securities Pvt Ltd	158, 164 Laxmi Bhavan, Kalbadevi Road, Mumbai - 400002 Email - pksomani1952@gmail.com	Unsecured	110,803,320	64,549,414	46,253,906
7	Vijaybhan Investments & Consultancy Pvt Ltd	4th Floor, Plot no. 158/164, Laxmi Bhuvan, Near Cotton Exchange, Bhuleshwar, Mumbai - 400 002. Email - rajat.305@gmail.com	Unsecured	26,960,911	21,519,585	5,441,326
8	One Time Leafin Pvt Ltd	158, 164 Laxmi Bhavan, Kalbadevi Road, Mumbai - 400002 Email - pksomani1952@gmail.com	Unsecured	109,188,103	109,188,103	-
9	Meenul Metallizing Pvt Ltd	Apte Properties, 1076, Dr. E Moses Road, Worli, Mumbai - 400018 Email - share@ocl-india.com	Unsecured	26,332,198	17,418,000	8,914,198
10	Himgiri Finlease Pvt Ltd	158, 164 Laxmi Bhavan, Kalbadevi Road, Mumbai - 400002 Email - pksomani1952@gmail.com	Unsecured	79,244,198	38,985,185	40,259,013
11	Arunodaya Credit & Holding Investment Pvt Ltd	I\2, Akansha Apts., Sola Road, Ahmedabad, Gujarat - 380051 Email - nakashe.gaurangi@gmail.com	Unsecured	15,308,137	15,308,137	-
12	Gopala Velvet Industries Pvt Ltd	G001, Mount View, Bhopar Road, Desale, Nandivali, Dombivali East - 421401. Email - rajat.305@gmail.com	Unsecured	15,283,555	10,681,507	4,602,048

13	Vinayaka Credit & Holdings Investments Pvt Ltd	I\2, Akansha Apts., Sola Road, Ahmedabad, Gujarat - 380051 Email - nakashe.gaurangi@gmail.com	Unsecured	9,284,379	9,284,379	-
14	Famy Energy Pvt Ltd	3rd Floor, Brady House, 12-1, Veer Nariman Road, Fort, Mumbai - 400001. Email - gladdha@famycare.com	Unsecured	8,721,413	8,721,413	-
15	Famy Steri Pvt. Ltd.	3rd Floor, Brady House, 12-1, Veer Nariman Road, Fort, Mumbai - 400001. Email - gladdha@famycare.com	Unsecured	4,807,034	4,807,034	-
16	Indian Bobbin Manufacturing Co Pvt Ltd	I\2, Akansha Apts., Sola Road, Ahmedabad, Gujarat - 380051 Email - nakashe.gaurangi@gmail.com	Unsecured	3,523,184	3,523,184	-
		TOTAL		1,526,885,580	1,286,762,294	240,123,286

Notes:

1	The amount admitted / under verification in the above list is based on the amount of claim received from the Financial Creditors along-with the proof of claim submitted
2	In accordance with the Regulation 21 of the IBBI (Liquidation Process) Regulation 2016, security interest is required to be verified with appropriate documents available in an information utility or registered with the ROC (Registrar of Companies). Hence in case where the required documents have not been provided, the financial creditor has been treated as unsecured for the liquidation process.
3	In case the claimants have any queries with respect to the admission of their claims, they may reach out to the liquidator at ip.ravinchaturvedi@gmail.com or call Mr. Sudhanshu (Mob - 9821916190)

∅	The claims have been verified by the Liquidator based on the supporting evidence / documents / bankers' book details as submitted to substantiate the claim by the respective financial creditors.
∅	Claims were verified with the loan agreements, sanction letters and terms and conditions therein. Rates of interest were considered accordingly.
∅	Correspondence between Creditor and Corporate Debtor were considered, wherever relevant.
∅	The claim amount included amount contributed by Financial Creditor towards CIRP cost. This was not considered, as the contribution of CIRP costs will form part of Liquidation costs and will have priority over all other costs under Liquidation.
∅	The claim amount included various expenses incurred by claimant. These were not considered. Further the claim amount included penal interest for which we are taking legal opinion towards admission of the same.
∅	Communication u/s 40(2) of IBC 2016 towards the status of their claims was sent to all claimants vide electronic means.